CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH ALLAHABAD

This is the 23rd day of September, 2021

CIVIL MISC. APPLICATION No. 330/00618/2017 And CIVIL MISC. APPLICATION No. 330/00617/2017

In ORIGINAL APPLICATION NO. 330/00300/2014

HON'BLE MR. TARUN SHRIDHAR, MEMBER (A) HON'BLE MS. PRATIMA K GUPTA, MEMBER (J)

- 1. Shashikant Singh Yadave S/o Vishwanath Yadav, R/o Village Chilauna Post Vikrampur, District Ghazipur.
- 2. Ram Bachan Yadav S/o Late Marchhu Yadav Village Kharka Post Ratanpura, District Ballia.
- 3. Vinod Yadav S/o Baldev Yadav R/o Village Fulvaria, Post Holipur, District Ghazipur.

.....Applicants.

Advocates for the Applicant : Shri Avadhesh Singh

VERSUS

- 1. Union of India through General Manager, North Eastern Railway, Gorakhpur.
- 2. Divisional Railway Manager, North Eastern Railway, Varanasi.

.....Respondents.

Advocate for the Respondents : Ms. Shruti Malviya/Shri Avnish

Tripathi

ORDER

BY HON'BLE MR. TARUN SHRIDHAR, MEMBER (A)

No one is present on behalf of applicant even in the revised call. Ms. Shruti Malviya, learned counsel for the respondents is present.

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2. Learned counsel for the respondents points out that on a large number of occasions in the past, neither the applicants nor their counsel have been present. This statement is borne out by the ordersheets. It is

apparent that the applicants may not be interested in pursuing this matter.

3. Accordingly, Misc. Applications No. 617/2017 and 618/2017 are dismissed in default. No order as to costs.

(PRATIMA K GUPTA)
Member (J)

(TARUN SHRIDHAR) Member (A)

Manish/-